

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM: NAGALAND: MEGHALAYA: MANIPUR: TRIPURA:
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No.70

Dated Guwahati, the 1st September, 2012

Hon'ble the Chief Justice has been pleased to order that henceforth the services of below-mentioned Judicial Officers of the State of Assam shall be utilized by the Registry of the Gauhati High Court, in matters concerning Subordinate Judiciary, as and when required. In addition to their own assigned duties, the officers named below shall coordinate with the Registry and assist the District Judge/ Chief Judicial Magistrate in this regard:

| Sl. No. | DESIGNATION | NAME |
|--|--|---|
| KAMRUP (GUWAHATI) | | |
| 1. | Civil Judge –cum- Astd. Sessions Judge | Smt. Indira Barman |
| 2. | Sub-Divisional Judicial Magistrate(S) No.2. | Shri Yusuf Azaz |
| NALBARI | | |
| 3. | Munsiff No.2. | Shri Chaturjya Prasad Talukdar |
| BARPETA | | |
| 4. | Civil Judge & Asstd. Sessions Judge | Smti Roushan Ara Rahman |
| DARRANG (MANGALDOI) | | |
| 5. | Judicial Magistrate, 1st Class | Smti Ipsita Borthakur |
| UDALGURI | | |
| 6. | Munsiff | Shri Partha Sarathi Bhattacharjee |
| SONITPUR (TEZPUR) | | |
| 7. | S.D.J.M.(S) | Shri Roushan Lal |
| NAGAON | | |
| 8. | Munsiff No.1. | Shri Rana Dutta |
| KALIABOR (NAGAON) | | |
| 9. | S.D.J.M.(M) | Smti Mridu Chanda Bordoloi |
| HOJAI, SANKARDEV NAGAR (NAGAON) | | |
| 10. | Munsiff | Shri Bankim Sarma |
| MORIGAON | | |
| 11. | Judicial Magistrate, 1 st Class | Smti Barnani Goswami |
| GOLAGHAT | | |
| 12. | S.D.J.M.(S) | Shri Ranju Medhi |
| JORHAT | | |
| 13. | Munsiff No.1. | Shri Bhupen Kumar Nath |
| SIVASAGAR | | |
| 14. | S.D.J.M.(S) | Shri Nasim Akhtar |
| DIBRUGARH | | |
| 15. | Judicial Magistrate, 1 st Class, | Shri Nur Muhammad Abdullah Ahmed Mr. |
| TINSUKIA | | |
| 16. | Addl.Chief Judicial Magistrate, | Shri Nayan Shankar Baruah |

Contd....

| NORTH LAKHIMPUR (LAKHIMPUR) | | |
|------------------------------------|--|--------------------------------|
| 17. | Chief Judicial Magistrate | Shri Sanjay Hazarika |
| DHEMAJI | | |
| 18. | Judicial Magistrate, 1 st Class | Shri Ajoy Kumar Basumatary |
| GOALPARA | | |
| 19. | S.D.J.M.(S) | Shri Kuntal Sarma Pathak |
| DHUBRI | | |
| 20. | Addl. District & Sessions Judge | Shri Raktim Duarah |
| KOKRAJHAR | | |
| 21. | S.D.J.M.(S) | Shri Chandranshu Chaturvedy |
| BONGAIGAON | | |
| 22. | Munsiff | Smti Syeda Farida Afzal Zinnat |
| CACHAR (SILCHAR) | | |
| 23. | Addl. District & Sessions Judge | Shri Sanjeev Kumar Sharma |
| KARIMGANJ | | |
| 24. | Civil Judge & Asstt. Sessions Judge | Shri Aminur Rahman |
| HAILAKANDI | | |
| 25. | Munsiff No.1 | Shri Rajesh Kumar Todi |

By Order,

Sd/- H.K. Sarma
REGISTRAR GENERAL